

HIGH COURT OF JUDICATURE AT ALLAHABAD
NOTIFICATION

DATED: ALLAHABAD: October 26, 2006

NO. 1695 /DR (S)/2006

Sri **Gopal Tiwari**, Judicial Magistrate, First Class, Mahoba to be Civil Judge, Junior Division, Mahoba vice Sri Satya Prakash Dwivedi.

NO. 1696 /DR (S)/2006

Sri **Satya Prakash Dwivedi**, Civil Judge, Junior Division, Mahoba is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mahoba vice Sri Gopal Tiwari.

NO. 1697 /DR (S)/2006

Smt. **Nirmala**, Additional Civil Judge, Junior Division, Hardoi is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hardoi.

NO. 1698 /DR (S)/2006

Km. **Shikha Pradhan**, Additional Civil Judge, Junior Division, Hardoi to be Civil Judge, Junior Division, (East), Hardoi vice Sri Bhagirath Verma.

NO. 1699 /DR (S)/2006

Sri **Bhagirath Verma**, Civil Judge, Junior Division, (East), Hardoi to be Civil Judge, Junior Division, (West), Hardoi vice Sri Rama Kant Prasad.

NO. 1700 /DR (S)/2006

Sri **Rama Kant Prasad**, Civil Judge, Junior Division, (West), Hardoi to be Additional Civil Judge, Junior Division, Hardoi.

NO. 1701 /DR (S)/2006

Sushri **Anamika Chauhan**, Additional Civil Judge, Junior Division, Mathura is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mathura vice Smt. Reeta Singh.

NO. 1702 /DR (S)/2006

Smt. **Reeta Singh**, Judicial Magistrate, First Class, Mahoba to be Civil Judge, Junior Division, Mathura vice Smt. Rashmi Nanda.

NO. 1703 /DR (S)/2006

Smt. **Rashmi Nanda**, Civil Judge, Junior Division, Mathura to be Additional Civil Judge, Junior Division, Mathura.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 256 /DR (S)/2006: Allahabad: Dated: October 26, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judges, Mahoba, Hardoi & Mathura. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
12. The Joint Registrar (Inspection), High Court, Allahabad.
13. The Assistant Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Mahoba, Hardoi & Mathura. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(K. K. RANJAN)
DEPUTY REGISTRAR (SERVICES)**